

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO.5829.  
TO BE ANSWERED ON MONDAY, THE 10<sup>TH</sup> APRIL, 2017.**

**DEFINITION OF e-COMMERCE**

**5829. SHRI Y.V. SUBBA REDDY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the e-commerce is burgeoning by leaps and bound in the country;
- (b) if so, whether there is no definition for 'e-commerce' in the country resulting in a lot of complexities and problems;
- (c) if so, the details thereof including the extent to which it is creating problems for new startups in the country;
- (d) whether any consultations have been held with States and other stakeholders in this regard; and
- (e) if so, the details and the outcome thereof and the corrective steps taken by the Government in this regard?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): No study in this regard has been undertaken by the Government.
- (b) & (c): The extant Foreign Direct Investment policy defines e-commerce as buying and selling of goods and services including digital products over digital & electronic network.
- (d) & (e): The Government receives suggestions/ grievances on various issues in different sectors including e-commerce sector. The same are considered by the Government in consultations with stakeholders including Ministries/ Departments, State Governments, apex industry chambers and other organizations and necessary amendments, if required, are made in the policy from time to time.

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